

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2918

ANSWERED ON:06.08.2015

Pre-Trial Hearing

Basheer Shri E. T. Mohammed;Boianapalli Shri Vinod Kumar;Rajoria Dr. Manoj

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Government proposes to introduce the system of pre-trial hearings in the country as followed in some other countries like United States and United Kingdom;

(b) if so, the details and the objectives thereof;

(c) whether the existing laws allow the said system in the country;

(d) if so, the details thereof and if not, the steps proposed to be taken by the Government for amendment of relevant laws for the purpose; and

(e) the other steps taken/being taken by the Government in this regard?

Answer

ANSWER

MINISTER OF LAW AND JUSTICE

(SHRI D.V.SADANANDA GOWDA)

(a) to (e) The information is being collected and will be laid on the Table of the House.